CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 13th day of May 2002.

Contempt Application no. 21 of 2002 Original Application no. 1490 of 2001.

Hon'ble Maj Gen K.K. Srivastava, A.M. Hon'ble Mr. A.K. Bhatnagar, J.M.

R.K. Meena, S/o Sri M. Meena, R/o P-19 Haisting Road, Allahabad.

... Applicant

By Adv : Sri S. Srivastava

Versus

- 1. Dr. Yogendra Narain, Secretary, Ministry of Defence, Govt. of India, New Delhi.
- 2. Lt. Gen Hari Uniyal, Engineer-in-Chief, Army Headquarters, Kashmir House, New Delhi.

... Respondents

By Adv : Sri P.D. Tripathi

ORDER

Hon'ble Maj Gen K.K. Srivastava, AM

By this contempt application, filed under section 17 of the A.T. Act, 1985, the applicant has prayed to punish the respondents for non compliance of the order of this Tribunal dated 8.1.2002 passed in OA no. 1490 of 2001.

This Tribunal issued the following order :-

"The OA is accordingly disposed of finally with a direction to the respondent no. 2. Engineer-in-Chief Army Headquarters, Kashmir House, "New Delhi to consider the representation of the applicant in the light of the O.M. dated 13.8.1997 and pass a reasoned order within a month or in any case before the next promotion from the post of Executive Engineer to

the superintending Engineer Ordinary Grade takes
Place. However, there will be no order as to costs."

- 2. We have perused the records and we find that the respondent no. 2 in compliance of the directions of this Tribunal considered the representation of the applicant and passed a reasoned and speaking order dated 21.3.2002 (Ann 1 to CA) The applicant has been duly informed. No case for contempt is made out. The contempt application is dismissed. Notices issued are discharged.
- There shall be no order as to costs.

Member (J)

Member (A)

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